COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

REVIEW PETITION NO. 06 OF 2017 IN APPEAL NO. 74 OF 2015

Dated: 30th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Meghalaya Power Distribution Corporation Ltd. Review Petitioner /

Appellant(s)

Vs.

Meghalaya State Electricity Regulatory Commission

& Ors. Respondent(s)

Counsel for the Review Petitioner / Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Stuti Kishan for R-1

Mr. Parinay Deep Shah

Ms. Aradhna Tandon for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **25.02.2019.**

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Tpd/kt